

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:781

ANSWERED ON:25.11.2011

CANCER CAUSED BY TOBACCO AND NON-TOBACCO PRODUCTS

Pandey Shri Ravindra Kumar

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has conducted any comparative study on cancer caused by tobacco and non-tobacco products in the country;
- (b) if so, the details alongwith the findings thereof;
- (c) whether the Government has issued any mandatory instructions to print the pictures of cancer patients on the tobacco products;
- (d) if so, the details thereof;
- (e) whether the Government has laid down provisions for the non-smoking products which cause cancer to carry identical pictorial warnings; and
- (f) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY)

(a) & b): No.

(c) to (f): As per Section-7 of "the Cigarettes and other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, (COTPA) 2003", it is mandatory to display/print specified pictorial health warning on cigarettes and other tobacco products packages. In pursuance to this section, Ministry of Health and Family Welfare has notified "the Cigarettes and Other Tobacco Products (Packaging and Labelling) Rules, 2008" vide G.S.R. No. 182 dated 15th March, 2008 which came into force from 31st May, 2009. A set of new pictorial health warning has been issued vide notification G.S.R. No. 417 (E) dated 27/5/2011 and shall come into force with effect from 1st December 2011.

Ministry has notified four pictorial health warnings for chewing or smokeless tobacco packages depicting various type of cancer picture.